

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **21.06.2024** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 205/2024 For Exemption IA No. 560/2024 IA No.561/2024 For Condone Delay IA No.562/2024	Eltech Transformers Private Limited Vs Lanarsy Infra Limited	Ms. H. Mubena Almas	
2	Comp App (AT) (CH) No. 31/2024	Insurance Regulatory And Development Authority Of India Vs Shriram Life Insurance Company Limited	Mr. G. Vairava Subramaniam	Ms. Preeti Mohan For Caveator
3	Comp App (AT) (CH) (Ins) No. 181/2024 For Exemption IA No. 493/2024 For Stay IA No. 492/2024	Employees' Provident Fund Organization Regional Office Royapettah Vs CA S Prabhu Liquidator, M/s. Abra Motors Pvt. Ltd.	Mr. MS Viswanathan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MB Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	Ms. Anuradha Bisani, Liquidator
5	TA (AT) No. 70/2021 (CA (AT) (Ins) No. 220/2020)	360 Realtors LLP Vs GM Infiniti Dwelling (India) Pvt. Ltd.	Mr. Vaibhav Mahajan Ms. Srishti Girdhar	Mr. SP Singh Chawla

6	TA (AT) No. 108/2021 (CA (AT) No. 58/2019)	Late Devraj Dhanram Represented by his L/Rs Mrs Geetha Devraj & Ors Vs Firebricks & Potteries Pvt. Ltd. & 10 Ors.	Mr. Balaji Srinivasan	Mr. AK Mylsamy- R1, R3-R8
7	TA (AT) No. 122/2021 (CA (AT) (Ins) No. 5/2020) Vacate Stay IA No. 82/2022	Tamilnad Mercantile Bank Ltd Vs Mrs. Maddhumathi Kannan Adityan	Mr. B Giridhara Rao	Mr. H Karthik Seshadri
8	TA (AT) No. 137/2021 (Comp App (AT) (Ins) No. 1236/2019)	Shri Jayaprakash Narayan Rao N.R Vs M/s MetroCorp Infrastructure Ltd. WITH	Mr. Mithun Shashank	
9	TA (AT) No. 138/2021 (CA (AT) (Ins) No.1239/2019)	Kartik Kalevar & 14 Ors. Vs M/s. Metrocorp Infrastructure Limited	Mr. Mithun Shashank	Mr. Mani Bhadra Jain

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Res App (AT) (CH) No. 2/2024 In Comp App (AT)(Ins)No. 370/2022 IA No. 869/2022	M/S. Johnson Lifts Private Limited Vs M/S. Tracks & Towers Infratech Private Limited WITH	Mr. A.R Karanakaran	
11	Res App (AT) (CH) No. 3/2024 In Comp App (AT)(Ins)No. 371/2022 IA No. 870,871/2022	M/S. Johnson Lifts Private Limited Vs M/S. Tracks & Towers Infratech Private Limited	Mr. A.R Karanakaran	
12	IA No. 528/2024 Recall in Comp App (AT) (CH) (Ins) No. 326/2023 IA No. 992/2023	Afita Constructions Private Limited Vs Dr. G.V. Narasimha Rao & Anr.	M/s Pritesh Burad Associates	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	TA (AT) No. 254/2021 (CA (AT) (Ins) No. 1048/2020)	Hero Exports Vs Mr. K Vasudevan RP, Tiffins Barytes Asbestos & Paints Ltd & 2 Ors. WITH	Mr. Aayushmaan Gaubha	M/s Pass Associates- R2
14	TA (AT) No. 255/2021 (CA (AT) (Ins) No. 1049/2020)	Hero Exports Vs Mr. K Vasudevan RP, Tiffins Barytes Asbestos & Paints Ltd & 2 Ors.	Mr. Aayushmaan Gaubha	
15	Comp App (AT) (CH) No. 101/2023	Pulikottil Varuthunny Ittikuru Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors. WITH	Mr. Philip Mathew	Mr. B Sruthan-R1- R4
16	Comp App (AT) (CH) No. 102/2023	Mini Jacob Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors. WITH	Mr. Philip Mathew	Mr. B Sruthan-R1- R4
17	Comp App (AT) (CH) No. 103/2023	Ajal Varuthunny Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors. WITH	Mr. Philip Mathew	Mr. B SruthanR1- R4
18	Comp App (AT) (CH) No. 104/2023	Johan Varuthunny Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors.	Mr. Philip Mathew	Mr. B Sruthan-R1- R4
19	Comp App (AT) (CH) (Ins) No. 334/2023 Delay in refiling IA No. 1012/2023 For Stay IA No. 1013/2023 Interim Injunction IA No. 253/2024	G. Subramanian Vs Mr. CA R Shanmuggam, Liquidator of M/s. RLS Alloys Pvt. Ltd. & 4 Ors.	Mr. Praveen Purohit	Mr. Ramaswamy Meyyappan- R1

20	Comp App (AT) (CH) (Ins) No. 344/2023	Indian Renewable Energy Development Agency Ltd. Vs Sai Spurthi Power Pvt. Ltd.	Mr. Srinivisan MD	Mr. S Arjun Suresh
21	Comp App (AT) (CH) (Ins) No. 347/2023 For Exemption IA No. 1059 & 1060/2023 For Stay IA No. 1056/2023	Howden Axial Fans AB Vs BGR Boilers Pvt. Ltd.	Mr. Thriyambak J Kannan	Mr. CP Prasanth Gopal
22	Comp App (AT) (CH) (Ins) No. 72/2024	Employees Provident Fund Organization Regional Office Royapettah Vs CA S. Prabhu Liquidator of M/s Abra Motors Pvt Ltd.	Mr. MS Viswanathan	
23	Comp App (AT) (CH) (Ins) No. 77/2024	ICICI Bank Ltd. Vs M/s Compar Estates and Agencies Pvt. Ltd.	M/s Shivakumar & Suresh	
24	Comp App (AT) (CH) (Ins) No. 95/2024 For Exemption IA No. 262 & 264/2024 For Stay IA No. 263/2024	Mr. Sudhir Bobba, Suspended Director of M/s Servomax Ltd. Vs TVN Enterprises rep by its partner Mr. Tadapalli Venkata Ramesh & Anr	Mr. Saai Sudharsan	Ms. Himangini Sanghi- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	Comp. App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid Corporation of India Ltd Vs Aster Pvt. Ltd. & 3 Ors WITH	M/s Paul & Paul J Hudson Samuel & Partners	Ms. JVL Bharathi- R1 Mr. Varun Srinivasan- R2 M/s Shivakumar & Suresh-R3 Mr. VVSN Raju- R4
26	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Pvt. Ltd & Anr.	Mr. K Gaurav Kumar, PCS	Mr. JVL Bharathi- R1 M/s. Sivakumar & Suresh- R2
27	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt. Ltd. & 4 Ors.	Mr. PBA Srinivasan	Mr. Y Suryanarayana

		Vs Viswaroopi Energy Pvt. Ltd. WITH		
28	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
29	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
30	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs LEPL Peopletech Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
31	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs Medipro Edu Management Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana
32	Comp App (AT) (CH) (Ins) No. 243/2023 For Exemption IA No. 767/2023	State Bank of India Vs Ms. N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
33	Comp App (AT) (CH) (Ins) No. 245/2023 For Exemption IA No. 783/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
34	Comp App (AT) (CH) (Ins) No. 247/2023 For Exemption IA No. 789 & 790/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
35	Comp App (AT) (CH) (Ins) No. 249/2023 For Exemption	State Bank of India Vs G Srinivasa Rao	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan

	IA No. 796/2023	WITH		
36	Comp App (AT) (CH) (Ins) No. 250/2023 For Exemption IA No. 798/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
37	Comp App (AT) (CH) (Ins) No. 253/2023 Delay in refiling IA No. 805/2023 For Exemption IA No. 806/2023	State Bank of India Vs Ms N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
38	Comp App (AT) (CH) No. 37/2021 IA No. 489/2021	Mr. Sudershan Kumar Manchanda & 2 Ors. Vs S.M. Kannappa Automobiles Pvt. Ltd. & 5 Ors.	Mr. Anirudh Krishnan Mr. Advaith Neelakanttan	Mr. Smaran Shetty- R1, R2, R4, R6 Mr. Pradeep Nayak- R5
39	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors. Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors.	Mr. Eshwar Sabapathy	Mr. Shivshankar R.Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
40	Comp App (AT) (CH) (Ins) No. 186/2022 For Urgent Hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr.AG Sathyanarayana
41	Comp App (AT) (CH) (Ins) No. 187/2022 Urgent Listing IA No.431/2022 For Interim Relief IA No.432/2022 For Directions IA No. 435/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022 To implead IA No. 847/2022 To Adv. Hg. IA No. 197/2024	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Pvt. Ltd.	Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan	Mr.Sivarama Krishnan Mr. Abhishek Anand (For Impleadment)
42	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Mr. Babu George Vs The Kerala State Co- Operative Bak Ltd	Mr. KS Jeyaganeshan	Mr. Gilbert George Correya

43	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt. Ltd. Vs Mrs. Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amritha Jain
44	Comp App (AT) (CH) (Ins) No. 79/2023 Leave to file IA No. 286/2023 For Stay IA No. 285/2023	Patibandla Srinivas Babu Vs Kammula Prabhakar Rao, RP of Makro Cast Pvt. Ltd. & Anr.	Mr. Krishna Ravindran	Mr. Varun Srinivasan- R1 Mr. Adithya Reddy- R2
45	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt. Ltd. & 2 Ors	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair- R1 Ms. Deepa Harigovind- R2 Mr. Babu Karukapadath- R3

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500